

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 77 of 2020

IN THE MATTER OF:

Laxmi Pat Surana

...Appellant

Vs

Union Bank of India & Anr.

....Respondents

Present:

For Appellant: None.

For Respondents: None.

ORDER

12.02.2020 Due to paucity of time, the Appeal could not be taken up.

List the Appeal 'For Admission (After Notice)' on **24th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Mn